



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi
Website : www.rbi.org.in
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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस. मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, S.B.S. Marg, Fort, Mumbai - 400 001
फोन/Phone: 022 - 2266 0502

July 15, 2022

Auction of State Government Securities

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹12,340 Crore** (Face Value).

Sr. No.	State	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1	Andhra Pradesh	1000	-	14	Yield
		1000	-	16	Yield
2	Assam	1000	-	10	Yield
3	Gujarat	1000	500	10	Yield
4	Manipur	250	-	10	Yield
5	Mizoram	90	-	14	Yield
6	Punjab	1000	-	10	Yield
		1000	-	Reissue of 7.94% Punjab SDL 2042 issued on July 13, 2022	Price
7	Rajasthan	1000	-	20	Yield
		1000	-	Reissue of 8.25% Rajasthan SDL 2038 issued on May 23, 2018	Price
8	Telangana	1000	-	13	Yield
9	West Bengal	1000	-	15	Yield
		2000	-	19	Yield
TOTAL		12340			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **July 19, 2022 (Tuesday)**. The Government Stock up to Ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of One per cent of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#). Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **July 19, 2022 (Tuesday). The competitive bids should be submitted between 10.30 A.M. and 11.30 A.M. and non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD Auction Team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS_ViewForms.aspx) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **July 19, 2022 (Tuesday)** and payment by successful bidders will be made during banking hours on **July 20, 2022 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new stock, interest will be paid half yearly on **January 20** and **July 20** of each year till maturity. For the re-issued Government Stock, interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.